GOVERNMENT OF INDIA DRINKING WATER AND SANITATION LOK SABHA

UNSTARRED QUESTION NO:563 ANSWERED ON:15.03.2012 SAFE DRINKING WATER

Das Shri Bhakta Charan; Dhotre Shri Sanjay Shamrao; Mandal Shri Mangani Lal; Rajbhar Shri Ramashankar; Rani Killi Krupa

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) whether the Government has conducted/asked the State Governments to conduct a survey to identify the villages and tribal areas lacking safe drinking water and sanitation facilities;
- (b) if so, the details thereof and the outcome therefor, State-wise, separately;
- (c) the steps/schemes formulated by the Government to cover more villages under the scheme for drinking water and sanitation;
- (d) the mechanism put in place to monitor the implementation of these schemes;
- (e) whether the Government has set any target to provide safe drinking water in rural and tribal areas;
- (f) if so, the details thereof and the funds released, utilized and achievements made during each of the last three years and current year, State-wise;
- (g) whether any foreign assistance is being sought / received for effective implementation of these schemes; and
- (h) if so, the details thereof during each of the last three years and the current year indicating the names of the countries?

Answer

MINISTER OF DRINKING WATER AND SANITATION (SHRI JAIRAM RAMESH)

- (a) & (b): No Sir. However the status of coverage of rural habitations in terms of drinking water supply and coverage of rural households as per project objectives for sanitation is reported by the States on the online Integrated Management Information System (IM1S). The status is continuously updated by the States. The status of coverage of rural habitations with drinking water supply and rural households with individual household latrines ((IHHL) is at Annexure I &II.
- (c) & (d): The Ministry of Drinking Water & Sanitation administers through the States the centrally sponsored schemes, viz . National Rural Drinking Water Programme (NRDWP) and Total Sanitation Campaign (TSC). NRDWP is for providing financial and technical assistance to the States to supplement their efforts to provide drinking water to the rural areas and TSC is to facilitate States to ensure sanitation facilities in rural areas with the main objective of eradicating the practice of open defecation and ensuring clean environment. The State Governments are vested with powers to plan, execute and implement drinking water supply schemes under NRDWP. Rural Water Supply Schemes are approved by the State Level Scheme Sanctioning Committee. For optimum use of funds and monitoring of implementation of the programme, the State Governments are required to prepare Annual Action Plans to implement various components and activities of the NRDWP. They have to mark the targeted habitations and provide details of works, schemes and activities in the on-line IMIS. Coverage and progress data is also to be entered in the on-line TMIS. 19 formats have been developed for monitoring all aspects of implementation of the programme. Further, Senior Officers/Area Officers/Technical Officers tour the State to assess the implementation of the Programme. The Ministry also conducts meetings of the State Secretaries in charge of rural water supply, regional review meetings, video-conferencing, etc. through which implementation of NRDWP is monitored.

In case of sanitation, it has a comprehensive system of monitoring the implementation of the TSC through periodical progress reports, Performance Review Committee meetings, Area Officer's Scheme, National Level Monitors, District Level Monitoring and Vigilance and Monitoring Committees at the State/ District Level. Besides, the States have been advised to adopt a five-pronged strategy consisting of (i) creation of awareness about the schemes, (ii) transparency, (iii) People's participation, (iv) accountability/ social audit and (v) strict vigilance and monitoring at all levels.

- (e): During the discussion of the Annual Action Plans of the States and subsequent finalization, yearly targets for coverage of habitations including tribal concentrated rural habitations are set.
- (f): A State-wise statement giving the details of allocation, release and utilization of NRDWP funds by the States in the last three years and the current year is at Annexure III. The targets and achievements made during the last three years and current year are at Annexure IV.

(g) & (h): Details of World Bank funded projects and Japan International Corporation Agency funded projects for rural water supply and sanitation are at Annexure V.